NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 22/NCLT/AHM/2017 With Gujarat High Court CA no. 530 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

Name of the Company:

Madhav Infra Projects Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HAUTH K PAHKIA

AONDIATE

APPLICAM7

10

2.

NAVIN KAHLIA

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioners.

Common Representation of Regional Director received.

Affidavit of proof of publication filed.

Affidavit of proof of service of notice to statutory authorities filed.

Affidavit of proof of service of notice to preference shareholders, secured creditors and unsecured creditors filed.

No Representation received from other Statutory Authorities.

No representation received from public.

Meanwhile the Petitioner may file reply, if any.

For hearing, list the matter on 01.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of July, 2017.